No. C-30013/2/2017-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs
*****

5th floor, HUDCO Vishala Building,
Bhikaji Cama Place, New Delhi
Dated the, 21 November, 2017

To

All Pr. Chief Commissioners/Chief Commissioners/All Commissioners/Directors General under CBEC.

Sub: Communal Harmony Week.

Sir/Madam,

I am directed to forward herewith a copy of D.O. letter No.5/3/2017-NFCH dated 17.10.2017 received from Ministry of Home Affairs, New Delhi, on the subject mentioned above for information and necessary action.

Yours faithfully,

Encl. As above.

(S. S. Bisht )
Section Officer

Copy to:

The DG (Systems & Data Management), New Delhi with the request to kindly upload this circular on the Website of CBEC.

(S. S. Bisht )
Section Officer
The National Foundation for Communal Harmony (NFCH), an autonomous organization under the Ministry of Home Affairs, was established in 1992. The Foundation provides financial assistance to those children who become destitute and orphan in communal, caste, ethnic or terrorist violence, up to the age of 25 years. The assistance is meant for their care, education and training for effective rehabilitation. So far 12209 such children have been assisted under this scheme and on the live register the number of children is about 8356.

2. The Foundation was set up with a modest corpus which is not enough to continue and expand its activities to achieve the goal. It has been striving to become self sustaining and has been raising funds from various partners/donors on voluntary basis.

3. The ‘Communal Harmony Campaign Week’ is observed every year from 19th to 25th November. The last working day of the week is observed as ‘Flag Day’ of the Foundation. Accordingly, this year too the Foundation will be observing the ‘Communal Harmony Campaign Week’ from 19th November to 25th November, 2017 and 24th November will be observed as ‘Flag Day’. It would be appropriate, if the campaign week is observed befittingly in your Ministry/Department during the aforesaid period by organizing cultural programmes, seminars, painting competitions etc. to effectively promote the values of communal harmony and National integration. The Foundation has separately dispatched brochures, posters, wrappers, pamphlets, flag stickers and other publicity material for observing ‘Communal Harmony Campaign Week Flag Day’. Guidelines/steps to be taken during the aforesaid campaign week are annexed.
4. The 'Communal Harmony Campaign Week' is utilized also to raise the funds to support activities of the Foundation. With a view to encouraging voluntary contributions, provisions of rule 12 of the CCS (Conduct) Rules, 1964 have been relaxed and the Central Government servants are allowed to participate in collection of funds for this purpose on voluntary basis. Donation made to the Foundation is 100% exempted from Income Tax under Section 80G of the Income Tax Act, 1961. This may be brought to the notice of all officers/staff working under your Ministry/Department to contribute generously towards the noble cause.

5. I am looking forward to your whole hearted cooperation and support for the cause of promotion of communal harmony and National integration and for raising adequate funds for the Foundation to help it to pursue its objective.

With regards

Yours sincerely,

Encl: as above

Shri Hasmukh Adhia
Secretary
D/o Revenue
Room No. 128-A, North Block,
New Delhi-110001

(Rajiv Gauba)
Steps to be taken for observing the Communal Harmony Campaign and the Flag Day

The following steps are required to be taken for observance of the Communal Harmony Campaign by the office:

(i) To do intensive campaigning and provide wide publicity for sensitizing officers and staff and public as a whole about the need for fostering communal harmony, National integration and fraternity, through cultural programmes, debates, seminars, workshops, essay competitions, painting competitions etc.

(ii) To make arrangements for circulation of fund collection boxes – wooden, plastic or metallic boxes may be improvised with suitable openings to insert the donation.

(iii) To select volunteers from amongst staff to station themselves at the entrance and other vantage points and go around the office buildings on the Flag Day for distribution of flag stickers and collection of voluntary donation.

(iv) To make suitable arrangements for proper security of collection boxes, opening them, counting the amount so collected and sending to NFCH.

(v) Remittance of funds so collected should be made through Demand Drafts/cheque to the Secretary, National Foundation for Communal Harmony, 9th floor, ‘C’ Wing, Lok Nayak Bhawan, Khan Market, New Delhi-110003.

(vi) Bank Draft should be sent through Registered/Speed/Ordinary Post and not by courier. Alternatively donation can also be made by direct bank transfer from anywhere in India, utilizing the following information:

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<th>Central Bank of India</th>
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<td>Khan Market, New Delhi-110003</td>
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<tr>
<td>Name of A/c holder</td>
<td>National Foundation for Communal Harmony</td>
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<tr>
<td>Account Number</td>
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<tr>
<td>IFSC for NEFT/RTGS</td>
<td>CBIN0280310</td>
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Or

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<tr>
<td>Address of the Bank</td>
<td>Nirman Bhavan, Maulana Azad Road, New Delhi-110011</td>
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